

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 106  
TO BE ANSWERED ON 30.11.2015**

**HOUSING FOR DAILY WAGE LABOURERS**

**106. SHRI R.P. MARUTHARAJAA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has formulated any housing scheme particularly for the daily wage labourers in the country;**
- (b) if so, the details thereof, State-wise;**
- (c) the time by which the said proposal is likely to be implemented; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): No, Ministry of Labour & Employment has not formulated any housing scheme particularly for daily wage labourers in the country. However, the Revised Integrated Housing Scheme (RIHS), 2007 for beedi workers is being implemented in the country through the 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 40,000/- is given in two equal installments to the workers for construction of houses.**

**(b) Not applicable.**

**(c) Not applicable.**

**(d) Not applicable.**

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